COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017

Dated: 20th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Azure Photovoltaic Private Limited Appellant(s)

Vs.

Gulbarga Electricity Supply Corporation Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee

Ms. Pallavi Rao Ms. Anu Shrivastava

Counsel for the Respondent(s) : Mr. Pankhuri Bhardwaj for R-1

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to **21.11.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd